MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 272 **Imphal, Friday, November 6, 2026** **(Kartika 15 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: SOCIAL WELFARE DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 2nd November, 2026

No. CSSS-2/3/2025-SW-SW: In supersession of all previous orders issued in this regard and on the recommendation of the Selection Committee Meeting held on 15th & 18th December,2025 at the Directorate of Social Welfare, the Governor of Manipur is pleased to appoint the following candidates for the post of Chairpersons and Members of Child Welfare Committees (CWCs) for the following districts:

i. Imphal East

Sl No.	Name	Designation	Sex	Address
1	Arambam Sobita	Member	F	Pisga Home, Kabo Leikai, Dewlahland
2	Ningthoujam Savitri Devi	Member	F	Singjamei Wangma Kshetri Leikai
3	Kadam Khedamani Devi	Member	F	Thongju Part II, Nameirakpam Leikai

ii. Imphal West

Sl No.	Name	Designation	Sex	Address
1	Geetabali Sanasam	Chairperson	**F**	Lalambung Makhong Naoshekpam Leikai
2	Wahengbam Babikanandini	Member	F	Kodompokpi Lamkhai, Airport Road
3	Kangjam Sarjubala Devi	Member	F	Kwakeithel Mayaikoibi Ningthoujam Leikai,
4	Laishram Ranjita Devi	Member	F	Keishampat Thokchom Leikai
5	Bidyaluxmi Devi Elangbam	Member	F	Sagolband Sayang Road

iii. Thoubal

Sl No.	Name	Designation	Sex	Address
1	Chungkham Bishwanath Singh	Chairperson	M	Sagolband Tera Lukram Leirak
2	Khoisnam Lembisana Meidingu	Member	F	Thoubal Achouba Pakhangkhong Leirak
3	Athokpam Chinglemba Luwang	Member	M	Wangkhei Ningthem Pukhri Mapal, Awang Leirak
4	Tekcham Bikram Singh	Member	M	Khongjom Papal Mayai Leikai PO-Wangjing, PS- Khongjom.
5	Sapam Sangeeta Devi	Member	F	Thangmeiband Leiren Hanjaba Leikai

iv. Bishnupur

Sl No.	Name	Designation	Sex	Address
1	Laishram Ranjita Devi	Chairperson	F	Nambol Laitonjam Makha, PO & PS-Nambol
2	Moirangthem Urmila Devi	Member	F	Tronglaobi Makha Leikai PO&PS-Moirang
3	Mutum Geeta Devi	Member	F	Sagolband Ingudam Leirak, I/W
4	Hodam Bisheshwari Devi	Member	F	KongkhamAwangLeikai, PO&PS-Nambol
5	Nameirakpam Anne Devi	Member		Kwakeithel Akham Leikai I/W

v. Jiribam

Sl No.	Name	Designation	Sex	Address
1	Nellee Roy Chanamthabam	Chairperson	F	Lairikyengbam Makha Leikai
2	Pebam Ramananda	Member	M	Patchao, Jiribam
3	Elangbam Sobita Devi	Member	F	Kunjbon Jiribam
4	Keisham Ranjubala Devi	Member	F	BabuparA, Jiribam, Ward No.4
5	Saikhom Geeta Devi	Member	F	Hoabam Marak Chingtham Leikai PO-Imphal, PS-Singjamei

vi. Chandel

Sl No.	Name	Designation	Sex	Address
1	Darngam Khaling	Chairperson	F	Khangshim Village PO&PS Kakching Tengnoupal District
2	Gofort Langhu	Member	F	Beru Khudam Village, PO/PS Chandel
3	Shankil Mark Lamkang	Member	M	Keithelmanbi Village, Purum kPantha CDL
4	K. Ruth Chawang	Member	F	Oklong Village Senapati

5	R. Lokho Chinir	Member	M	Penaching Village, PO & PS-CDL

vii. Tengnoupal

Sl No.	Name	Designation	Sex	Address
1	Michael Thomas	Chairperson	M	Moreh, Ward No. 3, Tengnoupal District
2	M Houkholen Haokip	Member	M	Hengkot Village, Tengnoupal District
3	Angdawnsang Khaling	Member	M	Khangshim Village, Machi Block, Tengnoupal District
4	Tawldawn Tontang	Member	M	Khangshim Village, PO&PS- Kakching Tengnoupal District
5	MK Muishim Maring	Member	F	Machi village, PO- Pallel, PS- Machi

viii. Ukhrul

Sl No.	Name	Designation	Sex	Address
1	Dennis Keishing	Chairperson	M	Bungpa Khunou, Kamjong District
2	Chonreila Keishing	Member	F	Hangkaw Village, Kamjong Sub-Division, Kamjong
3	Luiying Zimik	Member	M	Tashar Village, BPO- Tushen, PS- Shangshak, Ukhrul
4	Shonrei Zingkhai	Member	M	Rayotang, Ukhrul
5	Worshingpam H	Member	M	Kachi Village PO&PS- Somdal, UKL

ix. Senapati

Sl No.	Name	Designation	Sex	Address
1	Kh Vahrii	Chairperson	M	Phaibung Khullen, Senapati
2	Rocky Paotei	Member	M	Pouna Colony, Senapati
3	S Marysena	Member	F	River colony, Makhrelui village, Senapati
4	KP Doveinai	Member	F	PhubaThapham, PO-Maram
5	K Issac	Member	M	Willong Khunou/ Pangmaram

x. Kangpokpi

Sl No.	Name	Designation	Sex	Address
1	L Seikholen Milhiem	Chairperson	M	MaphouKuki (Dam) Village PO-Lamlong, PS-Lamlai, Kangpokpi District
2	Ch Joice	Member	F	Makhan Village, PO-Sekmai, PS-Saitu Gamphazol
3	Anjali Pradhan	Member	F	Makhrelui Village, PO- Senapati
4	Ruth Nengneilhing	Member	F	Kangpokpi Ward No.13, PO&PS- Kangpokpi
5	Leivon Sainem Kom	Member	F	Thayong Village, Kangpokpi

xi. Churachandpur

Sl No.	Name	Designation	Sex	Address
1	Mangneikhup Touthang	Chairperson	M	Seloijang Village, BPO- Tollen, PO-Tuibong
2	M. Khaikhohao Haokip	Member	M	Moinom CcPur- 795128
3	Melody	Member	F	Vanlalsiam Road, Vengnuam, New Lamka, CCPur
4	Luanzavung	Member	F	ZoarVeng, Bungmual, CCPur
5	Niangjouching Paite	Member	F	Hebron Veng, New Lamka, CCPur

xii. Pherzawl

Sl No.	Name	Designation	Sex	Address
1	Paul Zabiekrem	Chairperson	M	Khomoi Village, CCPur
2	Thangkhanlal Thangsing	Member	M	H/No. 100, Simveng, PO&PS- CCPur
3	Deborah Lalsiemtling	Member	F	Sielmat Village, CC Pur
4	Laltanpula	Member	M	Rengkai Road, CCPur
5	Elizabeth Lalsanhim	Member	F	Rengkai CCPur

xiii. Tamenlong

Sl No.	Name	Designation	Sex	Address
1	Ashokpi Kamei	Chairperson	F	Nungba H.Q.TML
2	Titus Kamei	Member	M	Pongringlong, Charoipandongba Kabui, PO-Noney
3	Chawang Romesh	Member	M	Tamei H.Q. TML
4	Rosemary Panmei	Member	M	Nagaram Block D, I/E
5	Namsongsiliu Pamei	Member	M	Tamei, (Najraining) -A, TML

2. Further, the committee listed a panel of eligible candidate for the post of CWC members as below:

Sl No.	Name	Address
1	Akoijam Ranjana Devi	Kongpal Mutum Leikai, IE
2	Chongtham Shyamchandra	Mayang Imphal Bazar, IW
3	Wahengbam Jogitabali	Wangkhei Khunoi, IE
4	Khaidem Jacko Meitei	Kairang Mamang Leikai, IE
5	Hijam Ojitkumar Singh	Thoubal Nongangkhong, Thoubal
6	Pung Mark S	New Magaime, Senapati
7	Ramyamphi Awungshangh	Phungreitang East Zone – 1
8	Ngalatim A Shimray	Chingjaroi CV, Jessami
9	Chongtham Ibohal Singh	Oinam Awang Leikai

3. The term of the Chairpersons and Members of the Child Welfare Committees (CWCs) shall be for 30(three) years from the date of publication of the orders in the Official Gazette. The CWCs shall exercise the powers and discharge the duties conferred or imposed on such Committees by the Juvenile Justice (Care & Protection of Children) Model Rules, 2016.

By Orders & in the name of Governor,

KANEMGAILU PALMEI,
Under Secretary (Social Welfare),
Government of Manipur

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Digitally signed by
NGANGBAM ROBEN SINGH
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